

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 11.07.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 269/16	TP 116/17	Hearing	433(e)	Ultra Tech Cement Ltd. Vs Nitesh Estates P. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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*Arvita Kelwa*  
0861-9423126

*Respondent*

*[Signature]*

Proxy counsel for petitioner is absent. Petitioner is also called, absent. No representation for petitioner. Counsel for respondent is present. She requested time to file objections.

List it on 21.08.2017 finally.

*[Signature]*  
MEMBER (J)